

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4934
ANSWERED ON:23.12.2014
DEMAND FOR PERPETRATORS OF MUMBAI ATTACK
Rajoria Dr. Manoj

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has intensified its demand to Pakistan Government to hand over the perpetrators of Mumbai Terror Attack;
- (b) if so, the outcome thereof; and
- (c) the other diplomatic measures taken by the Government to expedite the said case?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): The Government has raised the issue of handing over of the perpetrators of the Mumbai Terror Attack case in several fora viz. Home/ Interior Minister/Secretary level talks, Foreign Secretary level talks, etc. The Government has also handed over relevant material/dossiers to the Pakistan Authorities in this regard.

Further, as per the agreement between the two countries, a Judicial Commission from Pakistan visited India on 14-21 March, 2012 and 23-25 September, 2013 and recorded the evidence/statements of four witnesses of the Mumbai Terror Attack case. The execution proceedings of the Judicial Commission were sent to Pakistan for appropriate use by the Prosecution side against the seven accused in Mumbai attack facing trial in Pakistan.

In spite of repeated requests to Pakistan authorities, the progress in the aforementioned trial in Pakistan is extremely slow. Further, one of the accused in this case was granted bail on 18.12.2014 by the trial Court. This is an indication that Pakistan is not serious about perusing this matter to its logical conclusion. India took up the matter rigorously through various channels.